

High Court of Karnataka,  
Bengaluru,  
Dated:24<sup>th</sup> January 2023

**NOTIFICATION NO.HCBB – 25 / 2023**

In modification of earlier Notification No. HCBB-301/2022 dated 14<sup>th</sup> December 2022, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 25<sup>th</sup> January 2023.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Alok Aradhe	2
3	Hon'ble Mr. Justice B.Veerappa	3
4	Hon'ble Mr. Justice G.Narendar	4
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
6	Hon'ble Mrs. Justice K.S.Mudagal	6
7	Hon'ble Mr. Justice Krishna S.Dixit	7
8	Hon'ble Mr. Justice S.G.Pandit	8
9	Hon'ble Mr. Justice R.Devdas	9
10	Hon'ble Mr. Justice B.M.Shyam Prasad	10
11	Hon'ble Mr. Justice S.Sunil Dutt Yadav	11
12	Hon'ble Mr. Justice H.T.Narendra Prasad	12
13	Hon'ble Mr. Justice H.P.Sandesh	13
14	Hon'ble Mr. Justice K.Natarajan	14
15	Hon'ble Mr. Justice Ashok S. Kinagi	15
16	Hon'ble Mr. Justice Suraj Govindaraj	16
17	Hon'ble Mr. Justice Sachin Shankar Magadum	17
18	Hon'ble Mr. Justice N.S.Sanjay Gowda	18

19	Hon'ble Ms. Justice Jyoti Mulimani	19
20	Hon'ble Mr. Justice R.Nataraj	20
21	Hon'ble Mr. Justice Hemant Chandangoudar	21
22	Hon'ble Mr. Justice Pradeep Singh Yerur	22
23	Hon'ble Mr. Justice M.Nagaprasanna	23
24	Hon'ble Mr. Justice M.I.Arun	24
25	Hon'ble Mr. Justice S.Vishwajith Shetty	25
26	Hon'ble Mr. Justice Shivashankar Amarannavar	26
27	Hon'ble Mrs. Justice M.G.Uma	27
28	Hon'ble Mr. Justice Hanchate Sanjeevkumar	28
29	Hon'ble Mr. Justice P.N.Desai	29
30	Hon'ble Mr. Justice S.Rachaiah	30
31	Hon'ble Mrs. Justice K.S.Hemalekha	31
32	Hon'ble Mr. Justice Anil B. Katti	32
33	Hon'ble Mr. Justice G.Basavaraja	33
34	Hon'ble Mr. Justice Ramachandra D. Huddar	34
35	Hon'ble Mr. Justice Venkatesh Naik T	35

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(M.Chandrashekar Reddy)  
Registrar (Judicial)**

**Date:24.01.2023**

**HIGH COURT OF KARNATAKA AT BENGALURU**  
**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH**  
**SUBJECTS ASSIGNED TO THEIR LORDSHIPS**  
**WITH EFFECT FROM WEDNESDAY THE 25<sup>TH</sup> JANUARY 2023**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice G.Narendar &amp; Hon'ble Mr. Justice Venkatesh Naik T</b></p> <p>WP (S-CAT and S-KSAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>MFAs (except MV, LAC and Matrimonial cases) - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<b>Physical hearing / Video Conferencing (optional)</b>

<p><b>2</b></p>	<p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar &amp; Hon'ble Mr. Justice Ramachandra D. Huddar</b></p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar (Friday at 2.30 PM)</b></p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court &amp; District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Mr. Justice R.Devdas</b></p> <p>WPs (LR and KLR) from 2018 onwards - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>5</b></p>	<p><b>Hon'ble Mr. Justice Sachin Shankar Magadum</b></p> <p>Regular Second Appeals from 2011 to 2016 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<b>6</b>	<p><b>Hon'ble Mr. Justice S.Rachaiah</b></p> <p>WPs (LR and KLR) upto 2017 - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<b>Physical hearing / Video Conferencing (optional)</b>
<b>7</b>	<p><b>Hon'ble Mr. Justice G.Basavaraja</b></p> <p>Regular Second Appeals upto 2010 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<b>Physical hearing / Video Conferencing (optional)</b>
<b>8</b>	<p><b>Hon'ble Mr. Justice Ramachandra D. Huddar (Friday at 2.30 PM)</b></p> <p>Criminal Revision Petitions</p>	<b>Physical hearing / Video Conferencing (optional)</b>

**Part – B**

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice Alok Aradhe	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
4	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM)
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts

6	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals
7	Hon'ble Mr. Justice Ashok S. Kinagi	Writ Petition (GM)
8	Hon'ble Mr. Justice S.Vishwajith Shetty	WP (GM-CPC)
9	Hon'ble Mrs. Justice K.S.Hemalekha	Writ Petition (GM)
10	Hon'ble Mr. Justice Anil B. Katti	Misc. First Appeals (MV & WC/ECA)
11	Hon'ble Mr. Justice Ramachandra D. Huddar	Criminal Revision Petitions
12	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Appeals

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(M.Chandrashekar Reddy)**

**Registrar (Judicial)**

**Date:24.01.2023**